

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 17TH DAY OF JULY, 2001

Original Application No.1052 of 1994

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Pramod Kumar, aged about 42 years
Son of Shri Ram Sewak, r/o 231, Outside
Datia Gate, jhansi.

... Applicant

(By Adv: Shri R.K.Nigam)

versus

1. Union of India through Secretary
Ministry of Agriculture,
Govt. of India, new Delhi.
2. Director General, Indian Council
of Agriculture Research, krishi
Bhawan, new Delhi.
3. Director, Indian Grassland & Fodder
Research Institute, Gwalior Road,
Jhansi.

... Respondents

(By Adv: Shri Rakesh Tewari)

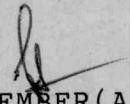
O R D E R(Oral)

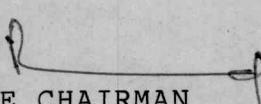
JUSTICE R.R.K.TRIVEDI,V.C.

By this OA the applicant has challenged the order dated 2.4.1994 by which his request for payment of salary in pay scale of Rs1200-2040 has been rejected. In the order it has been said that the council has issued pay scale of Rs.1200-2040 for Maintenance Operator(Auxillary) and the applicant's post of Maintenance Operator T-I has no equivalence ^{upto} of the same and thus the applicant is not entitled for the pay scale claimed.

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We have perused the appointment order passed in favour of the applicant dated 20.10.1987 copy of which has been filed as (Annexure 4). It is clear that he was appointed as Maintenance Operator T-I printing press in Indian Grassland and Fodder Research Institute, Gwalior Road, jhansi. Learned counsel has not been able to place any document on which basis he may justify his claim for payment of salary in the pay scale of Rs 1200-2040. We do not find any merit in this application and it is accordingly dismissed. No order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 17.7.2001

Uv/